

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 993**  
TO BE ANSWERED ON 21.12.2017

**INCLUSION OF NGOS FOR IMPLEMENTATION OF MGNREGS**

**993. SHRIMATI REKHA VERMA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to engage Non-Governmental Organizations (NGOs) in implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) at District level through the Panchayats; and
- (b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): There is no proposal for engagement of NGOs in implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 mandate that the Panchayats at district, block and Gram Panchayat level are the principal authorities for planning and implementation. However, Non Government Organisation (NGO)/Civil Society Organisation (CSO) authorised by the Central or State Government can undertake implementation of MGNREGS as Implementing Agencies of the States.

The NGOs/CSOs are being engaged by the States for facilitating planning exercises under Cluster Facilitation Team (CFT) project. CSOs are supporting the clusters of identified Gram Panchayats of 207 blocks in 9 States.

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